

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 58 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

06/06.09.2021

Considering the submission of the appellants and the fact that Income Tax Return which are exhibited needs to be looked into, call for the Lower Court Record from the court concerned and list this case thereafter.

(ANANDA SEN , J)

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